

S.No.25

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-05-2023 AT 10:30 AM**

**CP(IB) No.65/9/HDB/2022**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Lumi Vietnam Jsc

**...Operational Creditor**

**VS**

M/s. Hogar Controls India Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Both side counsels present. Due to paucity to time, matter adjourned to  
26.05.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**